PART III

Stores Purchase

Health Services Department

Vol. IX

Thiruvananthapuram,
Tuesday 2020

2020 폐론 21 21st July 2020

1195 씨민순서 6
6th Karkadakam 1195
1942 씨민순서 30
30th Ashadha 1942

29

Gaz. No. 29/2020/DTP (Stores Purchase).

1. 고포 사용가능 800,000 원

2. 고포 사용가능 800,000 원

3. 고포 사용가능 800,000 원

4. 고포 사용가능 800,000 원

5. 고포 사용가능 800,000 원

6. 고포 사용가능 800,000 원
7. Earnest Money Deposit—1% of Total Cost.
8. Price of Tender.
   - Original—₹ 950 + 12% GST.
   - Duplicate—₹ 475 + 12% GST.
9. Address of office from which tender forms are to be attained and whom tenders are to be send—The Superintendent, Govt. General Hospital, Kozhikode.

### Laboratory Test List

<table>
<thead>
<tr>
<th>Category</th>
<th>Tests</th>
</tr>
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</table>
| Hematology   | 1. Reticulocyte count  
2. Prothrombin Time (P.T)  
3. Lupus Anti Coagulant (LAC)  
4. Absolute Eosinophil Count  
5. HBA1 C  
6. Hb-Electrophoresis  
7. S.Iron  
8. S.Ferittin  
9. TIBC (Total Iron Binding Capacity)  
10. APTT, D-Dimer |
| Biochemistry  | 1. S.Magnesium  
2. S.Protein Electrophoresis  
3. Chloride, Bicarbonate  
4. S.Lipase  
5. ADM  
6. CPK, CKMB  
7. LDL (Direct)  
8. Vitamin-D  
9. Vitamin-D3  
10. Vit B12 |
| Hormones     | 1. Thyroid functions Test (TFT)  
2. Cortisol  
3. B.HCG (Double marker)  
4. FT3, FT4  
5. Eastrogen  
6. Testosterone  
7. Tropinin-I (HS Trponin) |
Serology
1. Elisa—HCV, HBS Ag, HIV 1 &2, Lepto Spira
2. VDRL
3. Elisa-Dengue (1gm, 1gG, NS)
4. Widal Test
5. ANA- Antinuclear Ab
6. Ant CCP
7. C3
8. Hepatitis (HAV) Igm
9. Anti HB Antibody
10. HBE Antigen (Elisa)
11. ASO Titre

Culture
1. Urine Culture
2. Blood Culture
3. Sputum Culture
4. CSF
5. PUS Culture
6. Stool Culture
7. Urine Bence John Protein
8. Urine VMA
9. UPCR (Urine Protein Creatinine ratio)
10. Micro Albumin

Body Fluids
1. CSF (Protein, Chloride, Sugar Analysis)
2. Semen Analysis
3. Pleural Fluid
4. Asytie Fluid

Medical Education Department

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ₹200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.

10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.

11. Belated tenders will not be considered under any circumstances.

12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.

14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.

15. Specifications of the items are given in the list.

16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.

17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.

18. More details can be had from this office on working hours.

19. Amount quoted should be in Indian Rupees.
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Govt. Medical College, Thiruvananthapuram. (Sd.)
Principal.

Gaz. No. 29/2020/DTP (Stores Purchase).
**Specifications for CO₂**

1. Supply of medical grade CO₂ of 99.999% purity for the embryology lab.
2. Supply to be ensured by exchanging the existing CO₂ cylinders/new cylinders and always arranging for a spare cylinder.
3. The rate of CO₂ shall be quoted per kg unit of CO₂.
4. The rental charges shall be quoted separately.
5. Transportation, delivery and collection charges should be added to the cost of the gas.
6. The supply shall be uninterrupted as per orders.
7. Additional cylinders shall be supplied as per demand.
8. The maintenance, safety checking and certification of cylinders shall be done by the supplier without any additional cost as per mandatory requirements.
9. All cylinders to be supplied with test certificates, gas purity certificates and approval from the Chief Controller of Explosives, Govt. of India.
10. User list of IVF Centres utilizing CO₂ shall also be attached along with the offer.
11. Rate should be freezeed for two years.

**Specifications for N₂**

1. Supply of ultra high purity N₂ of 99.9999% purity for the embryology lab.
2. Supply to be ensured by exchanging the existing N₂ cylinders/new cylinders and always arranging for a spare cylinder.
3. The rate of N₂ shall be quoted per cu mm unit of N₂.
4. The rental charges shall be quoted separately.
5. Transportation, delivery and collection charges should be added to the cost of the gas.
6. The supply shall be uninterrupted as per orders.
7. Additional cylinders shall be supplied as per demand.
8. The maintenance, safety checking and certification of cylinders shall be done by the supplier without any additional cost as per mandatory requirements.
9. All cylinders to be supplied with test certificates, gas purity certificates and approval from the Chief Controller of Explosives, Govt. of India.
10. User list of IVF Centres utilizing N₂ shall also be attached along with the offer.

**Tender Schedule**

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5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
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13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Govt. Medical College,
Thiruvananthapuram.

(Sd.)

Principal.
Sealed and competitive tenders in the prescribed form are invited for the purchase of Dental Instruments and Supplies for the CD Departments of Government Dental College, Thiruvananthapuram for the year 2020-21 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 1/2020-21 for the supply of Dental Instruments and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.”

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

PAC—3.90 Lakhs.

EMD—1%

Cost of tender form:

Original—₹ 1,000 + 12% GST.
Duplicate—₹ 500 + 12% GST.

Last date and time for sale of tender form—3-8-2020, 3 p.m.

Last date and time for receipt of tender form—4-8-2020, 11.30 a.m.

Date and time for opening of tender—4-8-2020, 2.30 p.m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferrable. Sale of tender forms will be closed at 3 p.m. on 3-8-2020. Cheques, postage stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms if required will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount ₹ 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 24-7-2020 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Government Dental College, 
Thiruvananthapuram.  
(Sd.)
Principal.
Sealed tenders are invited for the supply of 2.7mm System, Smithperson type Osteotome Straight/Curved, Smith Person Gouge Straight /Curved and Various Orthopaedic General & Hand Surgery Basic Sets for the Trauma Care Unit in Govt. T. D. Medical College Hospital, Vandanam.

PAC—₹1,90,000.

The envelopes containing the tender should bear the superscription Tender No. & due date and should be addressed to The Principal, Govt. T. D. Medical College, Alappuzha.

Last date for receipt of tender will be 28-7-2020 at 1 p. m. Late tender will not be accepted. The tender will be opened at 2 p. m. on 29-7-2020 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may obtain the tender form from the undersigned on all working days from 10 a. m. to 4 p. m. on a cash remittance of ₹450 which is the price fixed for tender form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 28-7-2020. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Tender forms will be supplied to the firm by registered post subject to a cash payment of ₹50 in addition as postage charges. Money Order will be accepted only if received within 10 clear working days prior to due date for submitted tender. Duplicate tender forms, if required will be issued of ₹225 per copy. Further details can be had from the College Office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ₹200 and EMD 1% of total cost (not less than ₹1,500) of the items tendered. Tenders without EMD will be rejected.
Sealed tenders are invited for the supply of English Wire Cutter Medium, Mini fragment Set with Graphic Set and Damage Screw Retriver Set and Accessories for the Trauma Care Unit in Govt. T. D. Medical College Hospital, Vandanam.

Approximate Cost—₹ 1,90,000.

The envelopes containing the tender should bear the superscription Tender No. & due date and should be addressed to The Principal, Govt. T. D. Medical College, Alappuzha.